


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 269/16  
PETITION NUMBER : TP 116/17  
NAME OF THE PETITIONER (S) : ULTRA TECH CEMENT LTD.  
NAME OF THE RESPONDENT (S) : NITESH ESTATES P. LTD.  
UNDER SECTION : U33(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	S. J. SANGHVI 9844097226	Advocate for Petitioner	

Shri S.J. Sanghvi, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

  
MEMBER (J)

  
MEMBER (T)